

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 148
TO BE ANSWERED ON 15.12.2017

SWADHAR GREH SCHEME

148. DR. BANSHILAL MAHATO:
SHRI RAHUL KASWAN:
SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the salient features of the Swadhar Greh Scheme implemented by the Government to provide relief and rehabilitation to women victims of difficult circumstances including destitutes/widows/divorced women in the country;
- (b) the funds allocated/released and utilised under the scheme during each of the last three years and the current year, State/UT-wise;
- (c) the number of Swadhar Homes/ Grehs presently functional and the number of women beneficiaries thereby, State/UT- wise;
- (d) whether the Government has taken note of incidents of sexual harassment of women living in these homes and if so, the number of complaints reported in this regard along with the monitoring mechanism put in place to check such incidents; and
- (e) whether any impact evaluation of the scheme has been undertaken by the Government and if so, the details and findings thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) The Ministry of Women and Child Development is implementing the Swadhar Greh Scheme which targets the women victims of difficult circumstances who are in need of institutional support for rehabilitation so that they could lead their life with dignity. The Scheme envisages providing shelter, food, clothing and health as well as economic and social security for these women. The scheme focuses on establishing one Swadhar Greh in each district.
- (b) & (c) The State-wise details of funds released and utilized under the Swadhar Grehs during each of last three years and the current year and number of beneficiaries is enclosed as **annexure-I and annexure-II** respectively.
- (c) No, Madam.
- (d) The Scheme Swadhar & Short Stay Homes were evaluated by Centre for Market Research and Social Development, New Delhi in the year 2007 to assess the performance of both the schemes. The report recommended merger of these two schemes for better functioning and outcomes with lesser administrative burdens and procedures. On the basis of the recommendation of evaluation Study both the Schemes were merged with the approval of SFC held on 17.11.2014 followed by Supplementary SFC held on 22.09.2015 with the revised financial norms. The new Scheme Swadhar Greh is effective from 01.01.2016.

Annexure-I

Annexure referred to in reply of part (b) of Lok Sabha Un-Starred Question No. 148 for 15.12.2017 regarding Swadhar Greh Scheme. State-wise funds released under Swadhar/Swadhar Greh Scheme during the last three years and current year.

(Rupees in Lakhs)

S. No.	Name of States	Amount Released/Utilized during 2014-15	Amount Released/Utilized during 2015-16	Amount Released/Utilized during 2016-17	Amount Released/Utilized during 2017-18 as on 11.12.2017
1	Andhra Pradesh	93.78	48.21	124.47	156.61
2	Assam	128.91	43.47	237.56	197.03
3	A & N Island	0	0	4.4	9.01
4	Arunachal Pradesh	0	0	6.54	8.11
5	Bihar	0	0	69.79	86.54
6	Chandigarh	0	0	7.27	9.01
7	Chhattisgarh	7.00	5.26	17.44	16.22
8	Dadra & Nagar Haveli	0	0	0	0
9	Daman & Diu	0	0	0	0
10	Delhi	0	0	14	18.02
11	Gujarat	19.20	7.58	40.5	37.86
12	Goa	0	0	4.36	5.40
13	Haryana	0	0	4.36	9.77
14	Himachal Pradesh	0	0	0	0
15	Jharkhand	28.58	6.46	24.41	18.32
16	Jammu & Kashmir	5.99	17.74	40	32.45
17	Karnataka	268.04	67.94	461.95	560.73
18	Kerala	20.79	0	52.36	43.27
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	76.12	50.77	95.91	89.99
21	Maharashtra	279.06	35.89	576.88	438.36
22	Mizoram	2.51	2.48	16.72	16.22
23	Manipur	106.63	47.76	284.07	189.83
24	Meghalaya	0	0	0	0
25	Nagaland	0	0	6.54	8.11
26	Odisha	104.86	269.16	723.85	521.43
27	Punjab	0	0	10.52	10.81
28	Puducherry	0	0	7.27	9.01
29	Rajasthan	23.35	9.13	68.4	98.59
30	Sikkim	0	0	6.54	8.11
31	Tamil Nadu	38.53	12.48	247.22	280.07
32	Telangana	74.85	63.24	134.61	177.88
33	Tripura	0	0	26.17	32.45
34	Uttar Pradesh	247.03	1490.89	383.43	595.34
35	Uttarkhand	60.91	3.63	69.93	92.33
36	West Bengal	74.18	154.48	18.37	448.35

37	CSWB for SSH	1195.06	2521.25	1519.46	0
	CSWB for construction of	-	-	3073	1037.00
	Total	2855.38	4857.82	8378.3	5262.23

Annexure II

Annexure referred to in reply of part (C) of Lok Sabha Un-Starred Question No. 148 for 15.12.2017 regarding Swadhar Greh Scheme. State/UTs wise details of number of Swadhar Greh presently functional and the number of women beneficiaries.

S.No.	Name	No. of Swadhar Greh	Number of Beneficiaries
1	Andhra Pradesh	26	780
2	Arunachal Pradesh	1	30
3	Assam	24	720
4	Bihar	16	480
5	Punjab	2	60
6	Chandigarh	1	30
7	Chattisgarh	4	120
8	Delhi	2	60
9	Goa	1	30
10	Gujarat	7	210
11	Haryana	1	30
12	Jammu & Kashmir	4	120
13	Jharkhand	3	90
14	Karnataka	61	1830
15	Kerala	8	240
16	Madhya Pradesh	6	180
17	Maharashtra	76	2280
18	Manipur	23	690
19	Mizoram	2	60
20	Nagaland	1	30
21	Odisha	72	2160
22	Puducherry	1	30
23	Rajasthan	14	420
24	Sikkim	1	30
25	Tamil Nadu	40	1200
26	Telangana	24	720
27	Tripura	4	120
28	Uttar Pradesh	76	2741
29	Uttrakhand	9	270
30	West Bengal	48	1440
31	Union Territory of Andaman and Nicobar Islands	1	30
	Total	559	17231

